

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : Comp.Appeal/67/2024
PETITION NUMBER :
NAME OF THE PETITIONER(S) : Andaman Holidays Pvt Ltd
NAME OF THE RESPONDENTS : RoC, Cehnnai
UNDER SECTION : Sec 252 (3) of CA, 2013

ORDER

Present: Ld. Counsel Shri. B Sarath Babu for the Appellant.

Heard.

Appellant is directed to serve copy of the appeal on the Respondent / RoC and file Affidavit of Service.

List the petition for reply / hearing on **21.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)